

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

* * *

Date of Decision: 22.5.96.

OA 174/96

Bal Chand Sharma

... Applicant

Versus

Union of India and others

... Respondents

CORAM:

HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN

HON'BLE MR. O.P. SHARMA, ADMINISTRATIVE MEMBER

For the Applicant

... Mr. D.C. Sharma

For the Respondents

... —

O R D E R

PER HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN

Applicant, Bal Chand Sharma, in this application u/s 19 of the Administrative Tribunals Act, 1985, has challenged the order dated 23.6.93 passed by respondent No.2, at Ann.A-1, by which appointment to the post of Extra Departmental Delivery Agent in the Kota Division was refused to the applicant on the ground that he had voluntarily sought his discharge from the Army Postal Service.

2. We have heard the learned counsel for the applicant. The learned counsel for the applicant, during the course of arguments, has sought permission to withdraw the present OA. Permission to withdraw the same is granted. The OA is dismissed as having been withdrawn.

(O.P. SHARMA)

ADMINISTRATIVE MEMBER

G.K.M.
(GOPAL KRISHNA)

VICE CHAIRMAN

VK